

(b) the names of the stations where this facility will be provided during 1959-60?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) Water taps exist at the following stations:

- (1) Ferozepore Cantt.
- (2) Faridkot
- (3) Kot Kapura
- (4) Abohar
- (5) Fazilka
- (6) Lohian Khas
- (7) Kapurthala
- (8) Nakodar
- (9) Moga Tehsil
- (10) Phillaur
- (11) Ludhiana
- (12) Jagraon
- (13) Batala
- (14) Gurdaspur
- (15) Pathankot
- (16) Narpur Road
- (17) Nagrota
- (18) Palampur (Punjab)
- (19) Baijnath Paprola
- (20) Joginder nagar
- (21) Mukerian
- (22) Tanda Urmar
- (23) Jullundur Cantt.
- (24) Jullundur City
- (25) Phagwara
- (26) Hoshiarpur
- (27) Nawashahr Doaba
- (28) Uklana *
- (29) Patti
- (30) Tarn Taran
- (31) Bhagtanwala
- (32) Beas
- (33) Amritsar
- (34) Atari.

(b) At one station only viz Fatehgarh Churian.

Earnings on C. Railway

1741. Shri Pangarkar: Will the Minister of Railways be pleased to

state the earnings on the Central Railway from the 1st January, 1959 to 30th June, 1959 as compared to the corresponding months during the year 1958?

The Deputy Minister of Railways (Shri Shah nawaz Khan):

(In lakhs of Rupees)

From January, 1958 to June, 1958	From January, 1959 to June, 1959
39.42	40.65

C. Railway Time Table

1742. Shri Pangarkar: Will the Minister of Railways be pleased to state:

(a) the number of suggestions for making changes in Central Railway Time Table received from Members of Parliament during 1959 so far; and

(b) the number of them accepted?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) 23 suggestions have been received during 1st January to 31st July, 1959.

(b) 7 suggestions have been accepted out of which 3 have been implemented and 4 will be implemented in the Time Table to come into force from 1-10-1959.

B.C.G. Vaccination

1743. Shri Hem Raj: Will the Minister of Health be pleased to state:

(a) the number of persons injected for B.C.G. (State-wise and district-wise) in the years 1957 and 1958;

(b) the number of deaths caused after such vaccinations;

(c) the causes of such deaths; and

(d) the steps taken by Government to remove the doubts of the people that the vaccine causes deaths?

The Minister of Health (Shri Karmarkar): (a) The required information

is given in the Annexure [Placed in Library. See No. LT-1584/59]

(b) Nil.

(c) and (d) Do not arise

Malaria Eradication in Punjab

1744. Shri Hem Raj: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No 135 on the 12th August, 1958 and state the decrease in the incidents of Malaria in Punjab State during 1957, 1958 and 1959 so far?

The Minister of Health (Shri Karmakar): There has been general decrease in the incidence of Malaria during 1957 and 1958 as is evident from the following figures —

Years	Cases
1957	3,26,208
1958	2,06,980

The data for malaria incidence in 1959 will be compiled at the close of the year

Telephone Exchanges in Andhra

1745. Shri M V Krishna Rao: Will the Minister of Transport and Communications be pleased to state the names of places where telephone exchanges are proposed to be provided in Andhra Pradesh during 1959-60?

The Minister of Transport and Communications (Shri S. K. Patil): The list (so far programmed) is as follows:

Uravakonda
Vmukonda
Yemmiganur
Pamaru
Tekkal
Nowrangpur
Manukonda
Naupada
Sompeta
Nidumolu Lock
Bhumadole
Jaggayyapet
Kodur
Gooty

Vijayawada-Masulipatam Line

1746. Shri M. V. Krishna Rao: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 2275 on the 18th September, 1958 and state the progress so far made in conversion of metre gauge line into broad gauge, from Vijayawada to Masulipatam?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Investigations and engineering survey for this conversion have been completed. The detailed estimate is under preparation by the Southern Railway

Development of Lac, Coconut and Arecanut in Orissa

1747 Shri Panigrahi: Will the Minister of Food and Agriculture be pleased to state

(a) the final grants made available to Orissa Government in 1958-59 for the development of lac, coconut and arecanut in the State,

(b) whether any such grant has been recommended for 1959-60, and

(c) if so, the amount thereof?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) Under the revised procedure for payment of Central assistance for State Plan Schemes the final grants for 1958-59 were sanctioned for Head of Development "Agricultural Production" and not scheme-wise. Figures of final grants for the development of lac, coconut and arecanut in Orissa are, therefore, not available

(b) and (c) Grants for 1959-60 have been recommended for Group of Schemes "Development of Commercial Crops, Horticulture and Fruit Preservation", and it is left to the varas from Rs 1.12 nP to Rs 1.37 nP per seer in different markets according to grade

Drainage Schemes in Orissa

1748. Shri Panigrahi: Will the Minister of Irrigation and Power be